

Name of the Corporate Debtor : Staunch Natural Resources Pvt. Ltd.

Date of Commencement of Liquidation :

30-Oct-23

List of Stakeholders as on:

07-Jan-24List of Secured Financial Creditors

(Amount in Rs.)

Sl. No.	Name of the Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Details of Security Interest	Amount covered by Guarantee	% share in total amount of claims admitted					
1	Union Bank of India	26-Dec-23	442169730	373314824	Financial	32700000	Hypothecation of Stocks, Book Debts & current assets of the Company.		49.90%	-	-	68854906		
							<u>Collateral Security with Union Bank of India</u> 1 Commercial Property, Khasra no. 64/3-64/7,64/1-64/6, Durg, Raipur 491001 in name of Mr. Santoch Golecha 2 Commercial Plot no. 2, Survey 261/1 at Village Mithi Rohar, Dist and Sub-registration dist – GandhiDham, Kutch – 370201 in name of Mr. Gopal Chand Lalwani 3 Commercial Plot no. 3, Survey 261/1 at Village Mithi Rohar, Dist and Sub-registration dist – GandhiDham, Kutch – 370201 in name of Mr. Nemi Chand Goyal. 4 Juhu Karmayog CHS Ltd, A 502 Green Acres Vidyanidhi Marg, JVPD Mumbai 400049 in the name of Corporate Debtor. 5 Two residential Flats no. 701 & 702 Nestor Court, Baji Pradbhu Deshpande Marg, Vile Parle (W) Mumbai 400056 admeasuring 618 & 603 sq. ft respectively in the name of Corporate Debtor 6 Aditya Tower, Supela, Taluka – Bhilai, 490023 in the name of Mr. Santosh Golecha							
	Total		442169730	373314824					49.90%			68854906		